

areas. They are known as tribal development blocks and they will specially attend to the needs of the tribal population.

**Shri Basumatari:** May I know whether it is a fact that in the report of Dr. Elwin there is a suggestion that in the plain areas also where tribal people are predominant, the conversion of the extension blocks to multi-purpose should be taken in hand.

**Shri Datar:** There was such a proposal made by them. Government are considering it.

#### Development of Kolar and Hutti Gold Mines

\*851. **Shri Shivananjappa:** Will the Minister of Finance be pleased to state:

(a) whether any schemes have been initiated by the Central Government to develop Kolar Gold Mines and Hutti Gold mines; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). During the Third Plan period, it is proposed to implement schemes for development and expansion costing approximately Rs. 150 lakhs for Kolar and Rs. 250 lakhs for Hutti Gold Mines. A statement indicating the broad details of the schemes is placed on the Table of the House. [See Appendix II, annexure No. 73].

**Shri Shivananjappa:** May I know whether any assessment of the gold potential has been made and if so what does it indicate?

**Shrimati Tarkeshwari Sinha:** The exploratory schemes in respect of Hutti gold mines have been very encouraging. During the period 1956-62 the tonnage of reserves have increased from 77,000 tons to 3,74,000 tons and it is estimated that by the completion of the scheme which is being started in September 1964 the

reserves would increase to about 5,91,000 tons. That is the estimate.

**Shri Shivananjappa:** May I know the financial and administrative arrangements that have been made with the State Government of Mysore for working out the mines?

**Shrimati Tarkeshwari Sinha:** What I have indicated is the allotment that has been made by the Government of India, by the Planning Commission.

#### Smuggling of Goods into India

+

\*852. { **Shri Balmiki:**  
**Dr. L. M. Singhvi:**

Will the Minister of Finance be pleased to state:

(a) whether there is a large scale smuggling of foreign goods into India; and

(b) If so, what steps are being taken to prevent and check such smuggling?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). A statement containing the required information is laid on the Table of the House.

#### STATEMENT

(a) There is no reason to believe that there is large scale smuggling of foreign goods into India.

(b) In order, however, to prevent any smuggling of goods into India, Government have adopted various legislative and executive measures to combat smuggling. These include (i) enhancement of the powers of investigation of Customs Officers engaged in anti-smuggling work; (ii) systematic rummaging of suspected vessels and air-craft; (iii) regular as well as surprise patrolling of vulnerable sections of coastline and land borders; (iv) closer follow-up of information; (v) in addition to heavy penalties imposed under the Sea Customs Act, which

include the confiscation of the contraband, prosecutions in deserving cases so as to render the punishment really deterrent; (vi) a Directorate of Revenue Intelligence at the Centre to consolidate more effectively the anti-smuggling activities of the various field organisations.

**श्री बालमीकी :** मैं जानना चाहता हूँ कि इसके बारे में अब तक कितने लोगों को गिरफ्तार किया गया है और उनके खिलाफ क्या कार्रवाई की गई है ?

**श्रीमती तारकेश्वरी सिन्हा :** हमारे पास तो वे आंकड़े नहीं हैं कि कितने लोगों को गिरफ्तार किया गया है । लेकिन उसका जो मूल्य है, वह लाखों में कितना है, यह इनफार्मेशन मेरे पास है और अगर माननीय सदस्य जानना चाहते हैं तो मैं दे सकती हूँ ।

**श्री बालमीकी :** चाहे सोना हो या घड़ियाँ हों या दूसरी चीजें हों, जो विदेशी सामान अब तक पकड़ा गया है, उसकी क्या कीमत है ?

**श्रीमती तारकेश्वरी सिन्हा :** १९६१ में पांच लाख तीस हजार मूल्य का माल बरामद हुआ है ।

**श्री प्रकाशवीर शास्त्री :** यह जो तस्कर व्यापार होता है यह विशेषकर समुद्री मार्ग से होता है अथवा स्थल मार्ग से भी होता है, जैसे पाकिस्तान से लगी हुई हमारी सीमायें हैं, उन से विशेष रूप से होता है ?

**श्रीमती तारकेश्वरी सिन्हा :** दोनों के द्वारा होता है । परन्तु जहाज चूँकि ज्यादा सामान ला सकते हैं, इस वास्ते जहाजों द्वारा ज्यादा होता है ।

**Shri Hem Barua:** May I know whether it is a fact that the railway's insistence on the quick and speedy turn over of their wagons running across the border, particularly the eastern sector of Indo-Pakistan border, allowing little time for customs checking is one of the principal reasons for smuggling in that area?

**Shrimati Tarkeshwari Sinha:** That is not a fact; customs are facing no inconvenience because of the railways.

**Shri Hem Barua:** May I submit, Sir. . .

**Mr. Speaker:** He has asked a question: the answer is being given. If he had another question, he might put it.

**Shri Hem Barua:** Somehow, it is a misleading answer. What I said is a fact.

**Mr. Speaker:** Then it can be dealt with differently, if he thinks it is wrong. Next question.

**Shri Hem Barua:** I want to put another question, Sir.

**Mr. Speaker:** It is over. He did not put it when I offered him a chance. Next question.

#### Helicopters from France

\*853. **Shri Indrajit Gupta:** Will the Minister of Defence be pleased to state:

(a) whether it is proposed to purchase a large number of Helicopters from Sud-Aviation of France; and

(b) if so, the relative advantages of these machines over other models made by other foreign manufacturers?

**The Minister of State in the Ministry of Defence (Shri Raghuramaiah):**

(a) and (b). Negotiations are now in progress with a view to conclude a licence agreement as mentioned in the question for certain purposes and uses, for which we need this type of helicopters, Government after careful study have found it suitable.

**Shri Indrajit Gupta:** May I know whether it is a fact that it is proposed to purchase as many as 100 helicopters, of which a major portion is likely to be assembled in this country itself?

**The Minister of Defence (Shri Krishna Menon):** The answer to the first part of the question is, "No." As for the second part, a certain number